

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:1428
ANSWERED ON:22.03.2012
CORPUS FUND FOR PROVIDING MEDICAL FACILITIES
Joshi Shri Kailash

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government of Madhya Pradesh has demanded corpus fund for providing better medical facilities to affected people of Bhopal gas tragedy during the last three years;
- (b) if so, the details of the funds demanded; and
- (c) the time by which the said fund is likely to be provided by the Union Government ?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a)to(c): Government of Madhya Pradesh had submitted an Action Plan for rehabilitation of Bhopal Gas Victims involving an expenditure of ` 982.75 crore in June,2008. The Plan included a corpus fund of ` 500 crore for meeting recurring expenditure. Government of Madhya Pradesh resubmitted the detailed revised proposal on 21st December,2010 on the requirement of funds for long term medical rehabilitation of the gas victims and creation of a Corpus Fund of ` 500 crore to meet the same.The proposal was examined by the Planning Commission afresh on the directions of the Group of Ministers (GoM) on Bhopal Gas Leak Disaster. The Planning Commission, while requesting Department of Chemicals and Petrochemicals for its comments for further examination, has informed on 6th January, 2012 that the Commission did not support the proposal.